

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/1282/2019

Date of order: 22.03.2021.

MA. 350/739/2019

MA. 350/149/2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

PARIMAL MISHRA & ANOTHER
VS.
S. E. RAILWAY

For the Applicant : None

For the Respondents : Mr. C. K. Ghosh, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

None appeared on behalf of the applicant on earlier several occasions even today despite repeated calls.

2. Therefore, it seems that the applicant has lost interest to pursue the matter further.

3. Accordingly, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

Consequently, MAs also stands dismissed.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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